

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 20 of 2020**

Sudeep Alok Minz @ Sudip Alok Minz

... **Petitioner**

-Versus-

The State of Jharkhand

... **Opposite Party**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner

: Mr. Md. Zaid Ahmed, Advocate

For the Opposite Party-State

: Mr. Anup Pawan Topno, A.P.P.

04/07.09.2021. This criminal miscellaneous petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

The petitioner shall bring on record the statement of the petitioner recorded under Section 313 of Cr.P.C., within two weeks.

Interim order dated 22.01.2020 is extended, till the next date.

Post this matter on 29.09.2021.

(Sanjay Kumar Dwivedi, J.)

Ajay/